

ITEM NO.103

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5596/2017

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

RAVINDRA KUMAR (DEAD) THROUGH LRS.

Respondent(s)

Date : 05-08-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Ms. Ruchira Goel, AOR

For Respondent(s) : Mr. Aftab Ali Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. On the prayer of Ms. Ruchira Goel, learned counsel appearing for the appellants, hearing of the appeal is adjourned for a week.
2. Re-list the civil appeal after one week.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)